Annexure-2

Name of the corporate debtor: Lakhari Resources Private Limited; Date of commencement of CIRP: 22/08/2025; List of creditors as on: 09/09/2025

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

SI. Name of No. creditor		NIL NIL
	Date of receipt	NE.
ails of claim received	Amount claimed	NIL
	Date of Amount Amount receipt claimed of claim admitted	NIL
	Nature of claim	NIL
Details of claim admitted	Date of Amount Amount Nature of Amount covered Whether % of voting receipt claimed of claim claim Byguarantee related share in admitted party? CoC	NIL
nitted	Whether related party?	NIL
	% of voting share in CoC	NIL
Amount of contingent	claim	NI NI
Amount of any Amount of Amount of Remarks, if mutual dues, that claim not claim under any	may be set- off admitted verification	NIL
Amount of claim not	admitted	NIL
Amount of claim under	verification	NIL
Remarks, if any		NIL

Jitender Kothari

OSNI *

Interim Resolution Professional of Lakhari Resources Private Limited-In CIRP

Reg. No.: IBBI/IPA-001/IP-P00540/2017-18/10965

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